GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:162 ANSWERED ON:09.03.2010 REGULATION OF LOTTERIES Gandhi Shri Feroze Varun;Jagannath Dr. M.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to frame rules for regulating lotteries including double digit lotteries in the country;

(b) if so, the details thereof;

(c) whether the Government had set up a study group on regulation of lotteries in the country;

(d) if so, the composition and terms of reference of the study group; and

(e) the details of the recommendations made by the said study group and the follow-up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 162 FOR 9.3.2010.

(a) & (b): Yes, Madam. The Central Government is in the process of formulating Lotteries (Regulation) Rules, 2010 for effective control and regulation of lottery trade, including the double digit lotteries. The Rules are being finalised in consultation with Ministry of Law & Justice, Ministry of Finance and the State Governments/UTs.

(c) to (e) : A Study Group was constituted on 27.11.2006 in the Ministry of Home Affairs. The composition and terms of reference of the Study Group are at Annexure. I and the recommendations made by said Study Group are at Annexure. II.

As a follow up to the report of the Study Group, MHA took the approval of the Cabinet to withdraw the Lotteries (Prohibition) Bill, 1999 introduced in the Rajya Sabha on 23.12.1999. Consequent to the Cabinet's approval on 01.10.2009 for withdrawal of the Lotteries (Prohibition) Bill, 1999 introduced in the Rajya Sabha on 23.12.1999, MHA had given a notice to Rajya Sabha. Consequently when the Bill came up for discussion during the last Session of the Rajya Sabha on 24.11.2009, the Bill was not pressed. However, after a brief discussion, the Motion to withdraw the Bill was deferred. It was evident from the debate in the Parliament on 24.11.2009 that MHA can press the withdrawal of Lotteries (Prohibition) Bill, 1999 once proper rules for better regulation of lottery trade are framed. Consequently, comments of the State Governments and the Ministry of Law and Justice have been obtained on the Draft Rules and the same are being finalized.